Central Electricity Regulatory Commission New Delhi

Petition No. 310/RC/2024

Subject	:	Petition under Regulation 27 (1) of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 for the approval of the Investment Proposal of OPTCL taken up in FY 2023-24 & FY 2024-25, for conversion of ACSR Zebra Conductor to High Temperature Low Sag (HTLS) in the existing 220 kV Rourkela (PGCIL) - Tarkera (OPTCL) D/C Line (Line length -15.34 km approx.)
Date of Hearing	:	25.3.2025
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Petitioner	:	Odisha Power Transmission Corporation Limited (OPTCL)
Respondents	:	Power Grid Corporation of India Limited (PGCIL) and 7 Others
Parties Present	:	Shri Raj Kumar Mehta, Advocate, OPTCL

Record of Proceedings

At the outset, the learned counsel for the Petitioner submitted that the instant Petition has been filed under Regulation 27(1) of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024, seeking approval of Investment Proposal related to the conversion of ACSR Zebra Conductor to High Temperature Low Sag in the existing 220 kV Rourkela (PGCIL) - Tarkera (OPTCL) Double Circuit ("D/C") Line.

2. Considering the submissions made by the learned counsel for the Petitioner, the Commission directed as under:

- a) Issue notice on the maintainability of the Petition to the Respondents, and
- b) The Respondents to file their respective replies, if any, on the maintainability of the Petition within four weeks with a copy to the Petitioner, who may file its rejoinder, if any, within two weeks thereafter.



3. The Petitioner to inform the present status of interstate power flow on the 220 kV Rourkela – Tarkera – Budhipadar - Korba (Odisha Portion) D/C Line.

4. In the present scenario, all the regional grids are well interconnected at 765/400 kV level. What is the justification for the utilization of the Rourkela – Tarkera – Budhipadar - Korba (Odisha Portion) D/C Line corridor for wheeling of ISTS power from ER to other regions?

5. As per Petitioner's submission, the work of 'Replacement of old ACSR Zebra Conductors with new HTLS Conductors' has been approved by Odisha Electricity Regulatory Commission (OERC) vide Order dated 12.01.2022 in Case No. 49/2021 while approving the 14th Intra-state Transmission Plan of OPTCL for FY 2022-23 to 2026-27. In view of these facts, the Petitioner is directed to furnish the reasons for approaching the Central Commission for seeking approval of the subject-cited Investment Approval.

6. The Petition will be listed for the hearing on maintainability on **18.6.2025.**

By order of the Commission

-/sd (T.D. Pant) Joint Chief (Law)

